

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1762
TO BE ANSWERED ON THE 10th March 2021
RESTORATION OF AIR SERVICES

1762. MS. SAROJ PANDEY

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the name of countries to which Indian airline services have been started and such countries where it is still banned after the Coronavirus pandemic;

(b) the time-line by which the said air services would be started; and

(c) the details thereof?

ANSWER

**Minister of State (IC) in the Ministry of CIVIL AVIATION
(Shri Hardeep Singh Puri)**

(a): Due to COVID-19 pandemic, there are restrictions on operation of scheduled commercial passenger flights to/from India. However, India has formalized Air Bubble arrangements with 27 countries as on 01.03.2021. These Air Bubble arrangements provide access directly or through transit facility to more than 100 countries. Names of countries with whom Air Bubble arrangement has been formalized are at Annexure.

(b) and (c): Resumption of regular scheduled international operation depends on many factors including the normalization of domestic air travel, behaviour of Corona virus globally and entry restrictions imposed on Indian nationals by other countries. While the domestic travel is coming close to its pre-COVID level, the behaviour of the Corona virus and its new strains require close monitoring so that the gains achieved in containing the COVID-19 pandemic in India are not lost.

List of Countries with which India has formalised Air Bubble Agreement

Sl. No	Country
1	Afghanistan
2	Bahrain
3	Bangladesh
4	Bhutan
5	Canada
6	Ethiopia
7	France
8	Germany
9	Iraq
10	Japan
11	Kenya
12	Kuwait
13	Maldives
14	Nepal
15	Netherlands
16	Nigeria
17	Oman
18	Qatar
19	Russia
20	Rwanda
21	Seychelles
22	Tanzania
23	Ukraine
24	United Kingdom
25	UAE
26	USA
27	Uzbekistan